

(4)

TR.(N)APPLICATION NO.354/87.

DATE : 16 /4/1990.

Writ Petition No.1025/1985 filed in the High Court of Judicature at Bombay, Nagpur Bench has been transferred to this Tribunal and it is numbered as Tr.(N) Application No.354/87.

The matter was admitted by the High Court. Reply of the respondents ~~are~~<sup>is</sup> on record.

Fix the matter for appearance and directions before the Tribunal on 3<sup>rd</sup> July 1990.

Issue notice to both the parties accordingly.

*T.S. Oberoi*  
16.4.90  
( T.S. OBEROI )  
MEMBER(J).

*P.S. Chaudhuri*  
( P.S. CHAUDHURI )  
MEMBER(A).